



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu

Notification

Jammu, the 29 March, 2019

SRO 240 . - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial jurisdiction of District Srinagar:-

S. No	Name of the Officer S/Shri	Designation
01	Mr. Maznoor Ahmad Mir	Naib Tehsildar, Khonmoh
02	Mr Mohammad Maqbool Shah	Naib Tehsildar, Rambagh
03	Mr Javeed Ahmad Dar	Naib Tehsildar, LAWDA
04	Mr Rayees Ahmad	Naib Tehsildar, Nazool
05	Mr Mushtaq Ahmad	Naib Tehsildar, Nazool
06	Mr Mohammad Irshad Bhat	Naib Tehsildar, Nazool

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government.

Dated :- 29 03- 2019

No. LD(P)94/6-Srinagar

Copy to the :-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir
3. District Magistrate, Srinagar. This is with reference to his letter No. 3496-99 dated 25.03.2019
3. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer.